

DIVISION BENCH  
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/42(KB)2022  
IA(COMPANIES.ACT)/84(KB)2024,  
IA(COMPANIES.ACT)/85(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Rohit Kr. Keshri, Adv. ] for the Petitioner  
Mr. Ankit Chaurasia, Adv.

Ms. Rashmi Singhee, Adv. ] For the Respondents  
Ms. S. Shaw, Adv.

Mr. Jishnu Chowdhury, Adv. ] for the Petitioner in IA  
Mr. A. Garodia, Adv.  
Ms. U. Chatterjee, Adv.  
Mr. Rishav Banerjee, Adv.

**ORDER**

1. In the meantime, Respondents may file their Reply Affidavit in the IAs as well as in the main CP before the next date of hearing.
2. List all the IAs along with main Company Petition **on 15.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**